

and agro-aviation services transferred to it in January, 1988.

(c) Apart from provision of budgetary support and assistance in securing concessions in operating costs and short-term loans, the Government has approved increase in fares by 20%. Further, the following measures have been suggested to improve the performance of Vayudoot;

(i) Identification and discontinuance of such stations as have failed to break even over a period of time and selection of new stations on viability factor as far as possible.

(ii) Induction of new generation cost effective aircraft.

(iii) Operation of longer and, high density routes after induction of bigger capacity aircraft.

(iv) Revamping and aggressive marketing of courier and agTM aviation services.

Investments made on airport equipment

2879. SHRI VIRENDRA VERMA;
SHRI MOHINDER SINGH
LATHER;

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) the comparative investments made by Government in the airport equipment during 1981-85 and investments proposed to be made during 1986-90 and 1991-95 and the percentage of rise in the investments;

(b) the major items of equipment on which investments have been made during 1981-85 and the items of equipment on which investments are being proposed to be made during 1986-90 and 1991-95; and

(c) the manner in which the obsolete equipment if any, has been disposed of during 1981-85 and 1986-89 and the total amount received on this account?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATTI); (a) The investments made on airport equipment during 1981-85, 1986-90 and proposed during 1991-95 are as follows:—

Period	Rs. in crores	Percent. rise in investments	*
1981-85 .	67.02		
1986-90 .	151.00	125.30	
1991-95 . (Proposed)	770.36	410.10-	

(b) A statement is attached (See *below*)

(c) In the National Airports Authority, some older version of equipment are still in operation and wherever these are withdrawn, the equipment have not been disposed of.

In the International Airports Authority of India, the manner of disposal and the amount received are as under:—

(ii) Operational and facilitation Equipment

Survey Reports are raised to write off obsolete equipment fixing the reserved price.. Disposal action is taken by conducting public auction or inviting sealed tenders. Total amount received on this account is about 20% of purchase price, depending upon physical condition of equipment. ■

(ii) JElectrical Equipment

Runway lighting equipment and Airconditioning equipment were disposed of by public auction during 1986-89 for salvage value of Rs. 2.00 lakhs each respectively.

Statement

1981-85

J. Crash Fire Tenders

2. Dry Chemical Tenders

3. X-Ray Baggage Inspection System

A. M.T. Vehicle

5. Mechanical Sweepers

6. Close Proximity Suits

7. Breathing Apparatus Sets

8. Night Landing Facilities

9. Very High Frequency Omni Range

10. Doppler Very High Frequency Omni Range

11. Instrument Landing System

12. Distance Measuring Equipment

13. Flight Inspection System for Airport Surveillance Radar

14. Mod kit for Air Route Surveillance Radar

15. High Frequency (HF) Singly Side Band Transmitters

H. Airport Surveillance Radar (ASR)

17. High Frequency Receivers

18. Very High Frequency Transmitter Receiver

19. Speech Recorders

20. Transmitter for Extended Range Very High Frequency

21. Runway Mechanical Sweepers Cranes

22. High Access Plantforms

23. Transport Equipment

24. Public Address System

25. Wireless Communication System

26. Close Circuit T.V. and Flight Information

27. Display System

28. Fire Detection and Alarm System

29. Sub-Station equipment

30. Aerobridges

31. Baggage Conveyors

32. Escalators

33. Elevators

34. Airconditioning Plants

35. Runway Lighting

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96. Diesel Generating Sets *

37. Dominated Sign Boards *

3i. Cargo Handling Equipment 1986-90

1. Instrument Landing *System* (ILS) •

2. Air Route Surveillance Rader (ARSR) •

•• Aircraft with Flight Inspection System •

4. Doppler Very High Frequency Omni Range 1

5. Distance Measuring Equipment 1

6' High Frequency Transmitters 1

7. Automatic Message Swiching System (AMSS) 1

8. Non-Directional Beacon 100 V 1

9. Non-Directional Beacon 400 V •"

10. Hiah Frequency Trans-receivers 1

U. Speech Recorders 1

42. Equipment for 25 Nos Vayudoot Stations 1

13. Crash Fire Tenders r

44. Dry Chemical Tenders •

15. Close Proximity Suits •

•16. Air Compressors •

17. Grass—cutter and Tecc tors •

1*. M.T. Vehicles •

19. X-Ray Baggage Inspection Equipment " •

20. Floor Cleaners and Scrubbers Machine •

21. Night Landing Facilities •

32. Crash Fire Tenders •

23. Passenger Baggage Trolleys •

24. Inter Terminal Buses •

25. Equipmental and Metal detectors •

26. Wireless Equipment •

27' Flight Information and Display System •

28. Computerisation for Personnel Information •

29- Finance and Cargo •

1991-95

1. Crash Fire Tender* ;

2. Craslt Fire Tenders (Small) ;

3. Mobile Control Towera ;

4. M.T. Vehicles Buses
 5. X-Ray Baggage, Inspection Equipment
 6. Night Landing Facilities
 7. Airport Surveillance Rsdar (ASR)
 8. Air Route Surveillance Radar (ARSR)
 9. Monopulse Secondary Surveillance Radar
 10. Microwave Landing System (MLS)
 11. Dedicated Satellite Terminal Is
 12. High Attitude Aircraft with Flight Inspection Syate
 13. Microwave Landing System Comtauaiction & Ancillary Systems
 14. Mechanical Runway Sweepers
 15. Flight Information Management & Display System
 16. Exchanges for new Terminal Buildings.

Profit/loss of Air India	1983-88, 1986-87, 1987-88 and are given below:	1988-89
Year	(Rs.in Crores Profit., Loss)	Revenue (Rs.in crores)
1985-86	66.00	893.88
1986-87	30.16	925.46
1987-88	(43.41)	1123.95
1988-89	43.31	1205.11

(b) In financial practices, Profit and Loss is not worked out under "each Head of account

Post of Commissioner, KVS lying vacant

2881. DR. YELAMANCHILI SIVAJI:
 SHRI ASHOK NATH VERMA;
 KUMARI SAYEEDA KHATUN;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the post of Commissioner, Kendriya Vid-

2680. SHRI VIRENDRA VERMA:
 SHRI MOHINDER SINGH LATHER;
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Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) what is the comparative profit/loss of Air India during 1985-88, 1986-87, 1987-88 and 1988-89 and whether it is in comparison with the growth in revenue during these years; and

(b) what are the various Heads under which Air India has suffered losses stating the extent of loss under each of the Heads and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Profit/Loss and revenue of Air India for the years